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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.183/252/HDB/2018
NAME OF THE COMPANY	Aakarshan Entertainment Pvt Ltd
NAME OF THE PETITIONER(S)	Aakarshan Entertainment Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001435	T. Sujan
for RoC			

ORDER

Matter is listed today for hearing. No representation for Applicant Company. Shri T. Sujan Kumar Reddy, CGSC for RoC (H) is present.

Earlier matter was listed under the caption dismissal on that day. Previous counsel for Company appeared and stated that he would continue to appear for the Applicant Company. At his request matter is listed today. Even today also he is absent. On several occasions none appeared for Applicant Company. It is clear, Applicant is not diligent in prosecuting the case. Application deserves to be dismissed for non-prosecution.

In the result, Application is dismissed for default for non-prosecution.



Member (J)

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